

F.No. J-11017/5/2016-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

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Shastri Bhawan, New Delhi,  
Dated 6<sup>th</sup> July, 2016

ORDER

The President is pleased to engage Shri Rajneesh Omprakash Agarwal, Advocate as Senior Panel Counsel Group-I, as shown below for conducting Central Government litigation before Bombay High Court at Mumbai for a period of three years from the date of this order or until further orders whichever is earlier: -

Bombay High Court at Mumbai  
Senior Panel Counsel Group-I

Name	Address & Mobile/Phone Number	Enrollment No.
Rajneesh Omprakash Agarwal	118, 20 <sup>th</sup> Floor, Dariya Mahal, Nepeansea Road, Mumbai-400006. Mob: 9819964560, Phone: 022-23623258/59	MAH/1845-1991

2. The terms & conditions of the engagement of aforesaid advocate will be governed by this Department's OM No. 23(2)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigation.'

3. Hindi version of this order will follow.

*G. S. Yadav*  
11.7.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy for information to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Anil Chandrabali Singh, Addl. Solicitor General of India, IIInd floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023.
3. The Registrar, Bombay High Court, Mumbai.
4. The Incharge, Branch Secretariat Mumbai.
5. Shri Rajneesh Omprakash Agarwal, as above.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Cash (LA) Section.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.

*D. Srinivas*

(D. Srinivas)

Section Officer (Judicial Section)